

(2023) 11 SIK CK 0028

Sikkim High Court

Case No: Criminal Appeal No. 09 Of 2022

State Of Sikkim

APPELLANT

Vs

Pema Wangchuk Lepcha

RESPONDENT

Date of Decision: Nov. 20, 2023

Hon'ble Judges: Meenakshi Madan Rai, J; Bhaskar Raj Pradhan, J

Bench: Division Bench

Advocate: Yadev Sharma, Shakil Raj Karki, Tsewang Namgyal Bhutia

Judgement

Meenakshi Madan Rai, J

Learned Counsel for the Respondent verbally seeks time on grounds that he was unable to prepare the matter.

Not opposed.

Considered and ordered accordingly.

List this matter after the winter vacation as found convenient by the parties.